



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2017
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI
NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	T. K. Bhaskar Priya Akhil Keerthi	Counsel for Respondents	
2.	R. Sahana	Counsel for the Petitioner	

ORDER

Counsel for both the parties are present. Counsel for the Respondent filed an interim counter in relation to the prayer made for grant of interim relief. Counsel for the Petitioner prayed for time to make submissions. At request, time is enlarged. Put up for arguments on **06.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)